GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

STARRED QUESTION NO:141 ANSWERED ON:14.07.2009 ASSISTANCE TO STATES FOR COASTAL SECURITY Pathak Shri Harin;Pratapsinh Shri Chauhan Prabhatsinh

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government has received proposals on coastal security from States including Gujarat;

(b) if so, the details thereof, State-wise;

(c) the funds and equipment including boats sanctioned to the coastal States for the said purpose, State-wise;

(d) whether coastal security has been reviewed recently in view of the increasing threat perception from sea routes;

(e) if so, the details thereof; and

(f) the steps taken by the Government for strengthening coastal security?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (f) OF LOK SABHA STARRED QUESTION NO. 141 FOR 14-07-2009 REGARDING 'ASSISSTANCE TO STATES FOR COASTAL SECURITY.'

(a) to (c): Yes, Madam. The presently ongoing Coastal Security scheme, approved in January 2005 for implementation over a five year period, was formulated on the basis of the recommendations of the Group of Ministers on 'Reforming the National Security System', and in consultation with all agencies concerned and State Governments, including Gujarat.

The Coastal Security Scheme, which is supplemental in nature, aims at enhancing coastal security by strengthening infrastructure for patrolling and surveillance of the coastal areas. It is being implemented in nine coastal States, viz. Gujarat, Maharashtra, Goa, Karnataka, Kerala, Tamil Nadu, Andhra Pradesh, Orissa and West Bengal, and four coastal Union Territories, viz. Daman & Diu, Lakshadweep, Pondicherry and Andaman & Nicobar Islands. The details of approved scheme for coastal States and Union Territories are as below:

S1. Name of the Coastal Vessels Jeeps Motor Check Out Barracks Other Approved
No. State/UT Police (Boats) Cycles Posts Posts items OutlayRs.
 Station # inLakhs)

1 Gujarat 10 30 20 101 25 46 - - 5842.60
2 Maharashtra 12 28 25 57 32 - 24 - 4092.60
3 Goa 3 9 6 9 - - RIB- 101653.50
4 Karnataka 5 15 9 4 - - - 2711.90
5 Kerala 8 24 16 24 - - - 4356.00
6 Tamil Nadu 12 24 12 36 40 12 - 4408.00
7 Andhra Pradesh 6 18 12 18 - - 3267.00
8 Orissa 5 15 10 15 - - 2722.50
9 West Bengal 6 18 12 12 - 6 - 3353.40
10 Pondicherry 1 3 2 3 - - 544.50
11 Lakkshadweep 4 6 8 8 - - 936.80
12 Daman & Diu 1 4 3 5 - - 668.35
13 A&N Islands - 10 18 20 - - 72604.00
Total 73 204 153 312 97 58 30

Note: # To be centrally procured and supplied

A lump sum assistance of Rs. 10 lakh per Coastal Police Station has also been approved for equipment, computer, furniture etc. The approved five-year outlay for the Scheme is Rs. 400 crores for non-recurring expenditure and Rs. 151 crores for recurring expenditure on fuel, maintenance and repairs of vessels and training of personnel.

(d) to (f): Yes, Madam. For further strengthening of maritime security, multi-level discussions/ meetings have been held in the Government of India and many important decisions/initiatives have been taken.

The implementation of ongoing Coastal Security Scheme has been expedited.

The supply/delivery of interceptor boats has been started from April, 2009.

The coastal States and Union Territories are carrying out an exercise of vulnerability/gap analysis jointly with Coast Guard to firm up their additional requirements in respect of coastal police stations, boats, vehicles etc. for formulation of Phase-II of the Coastal Security Scheme.

The Department of Shipping and DG (Shipping) are taking necessary steps for registration of all the fishing/non-fishing boats plying in Indian waters and installation of navigational and communication equipments on these boats.

The Department of Fisheries has taken up the project of issuance of ID cards to all the fishermen.

The Registrar General of India is also implementing a project of issuance of Multi-purpose National Identity Cards (MNICs) to the coastal population of the country.

The Indian Navy has been designated as the authority responsible for overall maritime security which includes coastal security and offshore security. The Indian Coast Guard is additionally designated as the authority responsible for coastal security in territorial waters including areas to be patrolled by Coastal Police. The Director General Coast Guard has been designated as Commander Coastal Command responsible for overall coordination between Central and State agencies in all matters relating to coastal Security.